

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH**  
**COURT-IV**

6. IA 3874/2023  
IN  
C.P. (IB)/636(MB)2022

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **08.09.2023**

Name of the Party: Piramal Capital & Housing Finance Limited  
Vs  
Suvarat Real Estate Developers Private Limited

Section 7, 19(2) of Insolvency and Bankruptcy Code, 2016

---

**ORDER**

1. The matter is called out twice, no representation from the either side.
2. Post this matter on **11.10.2023**.

Sd/-

**ANU JAGMOHAN SINGH**  
**Member (Technical)**

/Dubey/

Sd/-

**KISHORE VEMULAPALLI**  
**Member (Judicial)**